

ITEM NO.25 Court 4 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1369/2021

MARATHA MANDALS NATHAJIRAO G HALGEKAR INSTITUTE
OF DENTAL SCIENCES AND RESEARCH CENTRE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 165890/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 165892/2021 - EXEMPTION FROM FILING O.T., IA No. 165891/2021 - STAY APPLICATION)

Date : 28-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Ms. Bina Madhavan, Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Mr. Udayaditya Banerjee, Adv.
Mr. Rajendra M.S, Adv.
Mr. Mohammed Siddiq, Adv.
Ms. Rao Vishwaja, Adv.
For M/S. Lawyer S Knit & Co

For Respondent(s) Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Ms. Vanshaja Shukla, Adv.
Mr. Manish, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Raghav Sharma, Adv.

Mr. Nikhil Goel, AAG
Mr. Shubhranshu Padhi, AOR
Mr. Ashish Yadav, Adv.
Mr. Rakshit Jain, Adv.
Mr. Vishal Banshal, Adv.

Mr. Gaurav Sharma, AOR
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.

Dr. Charu Mathur, AOR

Mr. K.V. Vishwanathan, Sr. Adv.
Ms. Farah Fathima, Adv.
Mr. Mrigank Prabhakar, AOR
Mr. Ajay Kanojiya, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Shubhranshu Padhi, Advocate-on-Record for the State of Karnataka has placed on the record a communication dated 27 January 2022 of the Government of India in the Ministry of Health and Family Welfare to the Principal Secretary (H&FW), Health and Family Welfare Department of the Government of Karnataka. For convenience of reference, the communication is extracted below:

“File No.V.12025/164/2021-DE

No. V.12025/164/2021-DE [8140101]
GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
Nirman Bhawan, New Delhi
Dated the 27th January, 2022

To

The Principal Secretary (H&FW),
Health and Family Welfare Department,
Government of Karnataka,
Room No. 105, 1st Floor, Vikas Souda,
Bangalore – 560001, Karnataka.
(prs-hfw@karnataka.gov.in)

Sub: Requests for extension of last date of admissions to MDS-PG Dental courses for Academic Year 2021-22-Regarding.

Sir,

I am directed to refer to DO *letter no.* HFW&MEM/1792/2022 dated 25.01.2022 of Dr K Sudhakar, Hon'ble Minister for HFW, Medical Education, Govt of Karnataka addressed to Hon'ble HFM, Govt of India on the subject mentioned above and to say that considering the repeated requests of the State Government of Karnataka as well as pending Writ Petition (C) No. 1369 of 2021 before the Hon'ble Supreme Court, as an exceptional circumstance, approval is hereby granted to the State Government of Karnataka to complete the process of MDS counselling for the Academic Year 2021-22, within a period of one week from

the date of issue of this letter.

2. This issues with the approval of Hon'ble HFM, MoHFW, Govt of India.

Yours faithfully,

(Rajeev Kumar)
Under Secretary to the Govt of India
Tele:011-23061213"

- 2 The Government of Karnataka shall abide by the time lines stipulated by the communication dated 27 January 2022 of the Union Government in the Ministry of Health and Family Welfare. The Dental Council of India shall take consequential steps in view of the decision of the Union Government, recorded above.
- 3 The petition is accordingly disposed of.
- 4 Pending applications, including the application for intervention, shall stand disposed of.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER